

**LOK SABHA**  
**UNSTARRED QUESTION NO. 3280**  
**TO BE ANSWERED ON 9<sup>TH</sup> DECEMBER 2019**

**Shale Gas Policy**

**3280. SHRI JANARDAN SINGH SIGRIWAL:**

पेट्रो लयम और प्राकृतिक गैस मंत्री

**Will the Minister of PETROLEUM & NATURAL GAS be pleased to state:**

- (a) whether the Government has assessed the Shale Gas potential in the country, if so, the details thereof;
- (b) whether the Government has finalised the Shale Gas Policy, if so, the details thereof; and
- (c) the time by which the auction of shale blocks is likely to be started?

**ANSWER**

पेट्रो लयम और प्राकृतिक गैस मंत्रालय में मंत्री (श्री धर्मन्द्र प्रधान)

**MINISTER IN THE MINISTRY OF PETROLEUM & NATURAL GAS**

**(SHRI DHARMENDRA PRADHAN)**

(a): The six sedimentary basins viz., Cambay, Godwana, Krishna-Godavari, Cauvery, Indo-Gangetic and Assam Arakan basins are considered prospective for Shale Gas.

(b) & (c): Government issued Policy Guidelines for Exploration and Exploitation of Shale Gas and Oil by National Oil Companies under Nomination Regime on 14<sup>th</sup> October, 2013. Discovered Small Field (DSF) Policy of 2015 and Hydrocarbon Exploration and Licensing Policy (HELP) of 2016 also provide for exploration and exploitation of unconventional hydrocarbons including shale gas/oil in the acreages awarded under these Policies. Government has also notified the Policy Framework on 20<sup>th</sup> August, 2018 to permit exploration and exploitation of unconventional hydrocarbons such as shale oil/gas, Coal Bed Methane (CBM) etc. in the existing acreages of Production Sharing Contracts, CBM contracts as well as nomination fields to unlock the potential of unconventional hydrocarbons. As unified licenses, allowing exploration and exploitation of all types of hydrocarbons are granted, separate auction of shale blocks is not felt necessary at this stage.

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